New regulatory framework for revision of fares

776. DR. CHANDAN MITRA: Will the Minister of RAILWAYS be pleased to state:

default in Rajdhani/Shatabdi/Duronto trains, passengers should have a choice to opt

- (a) whether Government intends to bring in a new regulatory framework to decide on revision of fares;
 - (b) if so, the details thereof; and

out of these services thereby reducing their total fare.

(c) the time by which such a framework is likely to be put in place?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) to (c) In the Rail Budget 2015-16, setting up of a mechanism for making regulations, setting performance standards, determining tariffs and dispute resolution was announced. In December 2015, Ministry of Railways brought out for public consultation a concept paper on regulatory framework and setting up of Rail Development Authority of India. The concept paper envisages an Authority to undertake functions of tariff determination, ensuring fair play and level playing field for private investments, setting efficiency and performance standards and dissemination of information.

At present, no time-frame has been fixed for setting up the Authority.